

NGT/PB/42/GA/2016 (584/KAD)
National Green Tribunal
Principal Bench

Date: 23.03.2020

Office Order

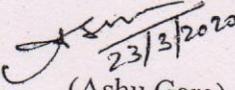
Sub: Preventive Measures to Contain Novel Corona Virus – reg.

In continuation of earlier orders on the subject, in view of the guidelines/advisories/instructions issued by various Government departments and healthcare professionals, the following instructions are issued with effect from 23.03.2020:

1. No congestion / crowding at any place on NGT complex shall be permitted.
2. All office orders, circulars and the Cause-List shall be put up at the Entrance Gate of the NGT Complex itself. No lawyer / party / public need to enter the premises unless his/her matter is listed for urgent hearing or in case of urgent mentioning. All non-essential or casual visits to NGT complex be discouraged and restricted.
3. All staff members shall ensure that every visitor to the NGT complex shall be allowed to enter only after sanitizing his hands at the entrance gate itself. Necessary arrangement be made in that regard.
4. It should be ensured that adequate cleanliness and sanitization is maintained in the NGT Complex.
5. The canteen at the NGT complex shall remain closed.
6. All instructions / advisories / SOPs of the Government issued from time to time be strictly followed and complied with.

These instructions shall remain in force initially till 31.03.2020, after which the situation will be reviewed.

This issues with the approval of the Competent Authority.


23/3/2020
(Ashu Garg)
Registrar General

Copy to:-

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Judicial/Expert Member
3. PA to Registrar General
4. Ld. Registrar NGT (Zonal Benches)
5. PA to Ld. Deputy Registrar
6. All Sections of NGT(PB) : It shall be responsibility of all Section In-charge to ensure that instructions are brought to the notice of all staff members.
7. Notice Board of NGT
8. Website of NGT